

Proof of Acts of Governor General in Council 1835

ACT NO. X. OF 1835

(Rep., by Act 2 of 1855)

[6th July, 1835.]

Passed by the Hon'ble the Governor General of India in Council on the 6th July 1835.

BE it enacted, that the production of a Government Gazette of any Presidency, containing an Act purporting to have been passed by the Government General in Council, shall be held in all Courts sufficient proof that such Act has been so passed.